

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder- I

To

The Principal District & Sessions Judge,  
Jammu, Ramban, Samba, Rajouri, Srianagar,  
Anantnag, Kulgam, Pulwama, Kupwara, Budgam,  
Bandipora, Baramulla, Doda, Shopian, Ganderbal and kargil

NO:- 52065-80/sts Dated :- 15-01-2019

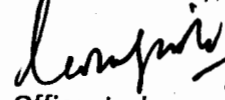
Subject :- Awaiting information relating to Matrimonial Cases.  
Sir,

Kindly refer to this office letter NO:- 51224-47/Sts dt:- 07.01.2019 on the subject cited above, the requisite information is still awaited despite lapse of over a week .

In this connection, it is again request to kindly expedite the matter and transmit the same **tomorrow positively** to this registry so that we may able to communicate the requisite information to the concerned authority .

Matter may be treated as most urgent,

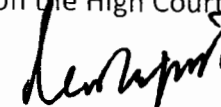
Yours faithfully,

  
15/1  
Officer Incharge  
Statistical Section

NO:- 52081/sts Dt:- 15-01-19

Copy to the:-

Incharge NIC High Court of J&k, Jammu for uploading the same on the High Court web site .

  
15/1  
Officer Incharge  
Statistical Section